

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.2268/2014

New Delhi, this the 13th day of August, 2018

Hon'ble Ms. Praveen Mahajan, Member (A)

Shri Pallan Ahirwar
S/o Shri Chhannu Ahirwar
R/o H.No.UN-31/54
Old Chandrawal, Magazine Road
Delhi – 110 054.

... Applicant

(By Advocate:None)

VERSUS

1. The Govt. of NCT of Delhi
Through its Chief Secretary
New Delhi.
2. Delhi Jal Board
Govt. of NCT of Delhi
Varunalaya, Phase-II, Karol Bagh
New Delhi. ... Respondents

(By Advocate:Shri Rajeev Kumar)

O R D E R (Oral)

None present from the side of the applicant. It is seen that on the last three dates i.e. 01.08.2018, 09.08.2018 and 10.08.2018 also the applicant did not appear. Hence, it appears that the applicant has lost interest, in pursuing the case. Therefore, the OA is dismissed in default and for non-prosecution.

**(Praveen Mahajan)
Member (A)**

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